

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. CP 522/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

NAME OF THE PARTIES:- Lalman Pabbar Jaiswal
V/s
Sunil Keluskar

Section: 241-244 of Companies Act, 2013

ORDER

Counsel, Punav Mirlekar appeared for the Petitioner, Mr. Sunil Keluskar, Respondent no. 1 present in person and Respondent no. 2 present in person in the Court but did not mark his appearance in the appearance sheet. Respondent no. 1 present in person stated that pleadings in the present matter are compete but his Counsel is not available as he has gone abroad. List this matter for final hearing on **01.07.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)